

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Dated : 24th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 298 OF 2014

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

M/s. GNA Udyog Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : M/s Parichita Chowdhury
h/f Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Tajender K.Joshi for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

M/s S. S. Steel Industry & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : M/s Parichita Chowdhury
h/f Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Tajender K.Joshi
Mr. Arun Sharma for R-1

Ms. Rita Kumar
h/f Mr. Sakesh Kumar for R-2

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Amtek Railcar Industries Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : M/s Parichita Chowdhury
h/f Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Tajender K.Joshi
Mr. Arun Sharma for R-1

Ms. Rita Kumar
h/f Mr. Sakesh Kumar for R-2

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Madhav Alloys Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : M/s Parichita Chowdhury
h/f Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Tajender K.Joshi
Mr. Arun Sharma for R-1

Ms. Rita Kumar
h/f Mr. Sakesh Kumar for R-2

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : M/s Parichita Chowdhury
h/f Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Tajender K.Joshi
Mr. Arun Sharma for R-1

Ms. Rita Kumar
h/f Mr. Sakesh Kumar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **8-2-2019**.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson